

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 116 OF 2025**

IN THE MATTER OF

Resident Welfare Association A-1 Block Janakpuri

.....Applicant

Vs

Delhi Jal Board &Ors.

.....Respondents

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Respondent No.6

Filed by



Through

सैयद खाजा मोहिद्दीन/Syed Khaja Mohiddin
क्षेत्रीय निदेशक/Regional Director
राज्य एकक कार्यालय/State Unit Office
केन्द्रीय भूमि जल बोर्ड
Central Ground Water Board
भारत सरकार/Government of India
नई दिल्ली/New Delhi-110066

Dated 28.05.2025
New Delhi


**GIGIC.GEORGE ADVOCATE
STANDING COUNSEL (UOI)
NATIONAL GREEN TRIBUNAL
Email: gigicgeorge.adv42@yahoo.in
M-981062531**

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 116 OF 2025**

IN THE MATTER OF

Resident Welfare Association A-1 Block JanakpuriApplicant

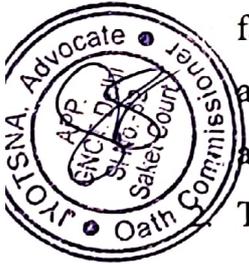
Vs

Delhi Jal Board &Ors.Respondents

**FRESH REPORT ON BEHALF OF CENTRAL GROUND WATER
AUTHORITY, (RESPONDENT NO. 6)**

I, Syed Khaja Mohiddin, aged about 59 years, working as Regional Director, CGWA, Govt. of India, Ministry of Jal Shakti, Water Resources, River Development and Ganga Rejuvenation, having office at West Block-2, Sector-1, R.K. Puram, New Delhi do hereby solemnly affirm and state on oath as under on behalf of **Respondent No.6 (CGWA)** hereinafter referred to as Answering Respondent.

1. That I am in my aforementioned official capacity, well conversant with the facts and circumstances of the present case on the basis of the documents and records available in the department. As such, I am competent and authorized to swear this counter affidavit on behalf of answering respondent. That I have read and understood the contents of the present affidavit and states that the contents mentioned in the affidavit are true and correct to the best of my knowledge.



S.K. Mohiddin

3. This original application has been filed by the applicant alleging that the sewage line in the area has been blocked resulting in corrosion of the pipeline supplying fresh water and consequential mixing of sewage with the fresh drinking water supplied by the R-11.e. DJB. The applicant also alleged the pollution of underground water sources which continuous exposure to hazardous contaminants poses an imminent risk to human life.
4. The Central Ground Water Authority (CGWA) submitted its report dated 10.05.2025, containing an analysis of groundwater samples collected from the National Hydrograph Network Stations situated in the vicinity of Janakpuri. The samples were collected during the Pre-Monsoon period (May-June) and the Post-Monsoon period (November). The CGWA further stated that groundwater contamination caused by sewage is typically indicated by elevated Nitrate levels. However, the Nitrate concentration in the analyzed samples remained within the permissible limit of 45 mg/l, as prescribed under BIS 10500:2012.
5. That during the proceedings on 14.05.2025, the learned counsel representing CGWA submitted that a fresh analysis of the sub-soil in the affected area shall be conducted, and a fresh report detailing the findings will be filed.
6. Accordingly, a total of eight samples were collected from four locations within the affected area in the presence of Sh. Rajendra Motwani (Advocate), Sh. Rajesh Mahajan (General Secretary), and Sh. Anil Agarwal (Joint Secretary) RWA, A1 Block Janakpuri. The authorization and confirmation letter for the sample collection and bottle seizure, documented in the presence of the aforementioned individuals, is annexed and marked as **Annexure-I**. As the CGWB State Unit Office in New Delhi does not have a chemical laboratory, the collected samples were forwarded to CGWB, Northern Region, for chemical analysis.



S.K. M.

- 7. That upon examination of the chemical analysis test report of the aforementioned samples, it is evident that the Nitrate concentration in the analyzed samples remains within the permissible limit of 45 mg/l, as stipulated under BIS 10500:2012. Consequently, there is no indication of groundwater contamination due to leakage of untreated sewage water on surface in the affected area. Fresh chemical analysis report is annexed and marked as **Annexure-II**.
- 8. That the present Fresh Report may kindly be taken on record and into consideration and the Hon'ble Tribunal may pass appropriate order(s), directions(s) as deemed fit and proper under the facts and circumstances of the present case.



[Handwritten Signature]

Deponent

सैयद खाजा मोहिद्दीन/Syed Khaja Mohiddin
 क्षेत्रीय निदेशक/Regional Director
 राज्य एकक कार्यालय/State Unit Office
 केन्द्रीय भूमि जल बोर्ड
 Central Ground Water Board
 भारत सरकार/Government of India
 नई दिल्ली/New Delhi-110066

Verification

IDENTIFIED BY THE DEPARTMENT WHO SIGNED THINGS IN PRESENCE

Verified at New Delhi on 28 MAY 2025 that the contents of the above

affidavit is true and correct to the best of my knowledge and belief, nothing material has been concealed there from.

[Handwritten Signature]

Deponent

सैयद खाजा मोहिद्दीन/Syed Khaja Mohiddin
 क्षेत्रीय निदेशक/Regional Director
 राज्य एकक कार्यालय/State Unit Office
 केन्द्रीय भूमि जल बोर्ड
 Central Ground Water Board
 भारत सरकार/Government of India
 नई दिल्ली/New Delhi-110066

Filed by

Through

Dated 28 MAY 2025

CERTIFIED BY THE DEPARTMENT
 Syed Khaja Mohiddin
 Adv. G. C. George
 I have examined the above affidavit which has been sworn to and the contents are true and correct to the best of my knowledge

GIGI.C.GEORGE ADVOCATE
 STANDING COUNSEL (UOI)
 NATIONAL GREEN TRIBUNAL
 Email: gicgicgeorge.adv42@yahoo.in
 M-981062531

Oath Commissioner & Co.

28 MAY 2025

Date: 17/05/2025

To
The Advocate
National Green Tribunal

Subject: Authorization and Confirmation of Groundwater Sample Collection and Seizure of Bottles in My Presence

Sir,

The undersigned hereby confirm and authorize that groundwater samples were collected from the following locations in my presence:

S.No.	Location Details	Latitude	Longitude
1.	SBI Bank, A-1, Janakpuri	28.626361	77.070763
2.	A-1/31, AGARWAL	28.626276	77.070813
3.	A-1/50	28.626195	77.070525
4.	A-1/47 Radha Kishan Niwas	28.626213	77.070751

Anil Agarwal
Joint Secretary
17-5-25

The sample collection was conducted on 17/05/2025 by an official of CGWB, SUO, Delhi, and I was physically present at each location during the process. I further confirm that the sample bottles were properly sealed and seized at each site in accordance with the required protocol and procedures.

This letter is issued upon request and may be submitted to the Hon'ble Tribunal for any official or legal purpose as required.

S.K. B.

Yours sincerely,

17.5.25
Rajesh Mahajan
Advocate
A-1/33 Janakpuri
New Delhi 110058

(Rajesh Mahajan)
General Secretary
RWA, A-1,
Janakpuri



8.1. B.



S.K. B.



S.P. 02

GPS Map Camera

New Delhi, Delhi, India

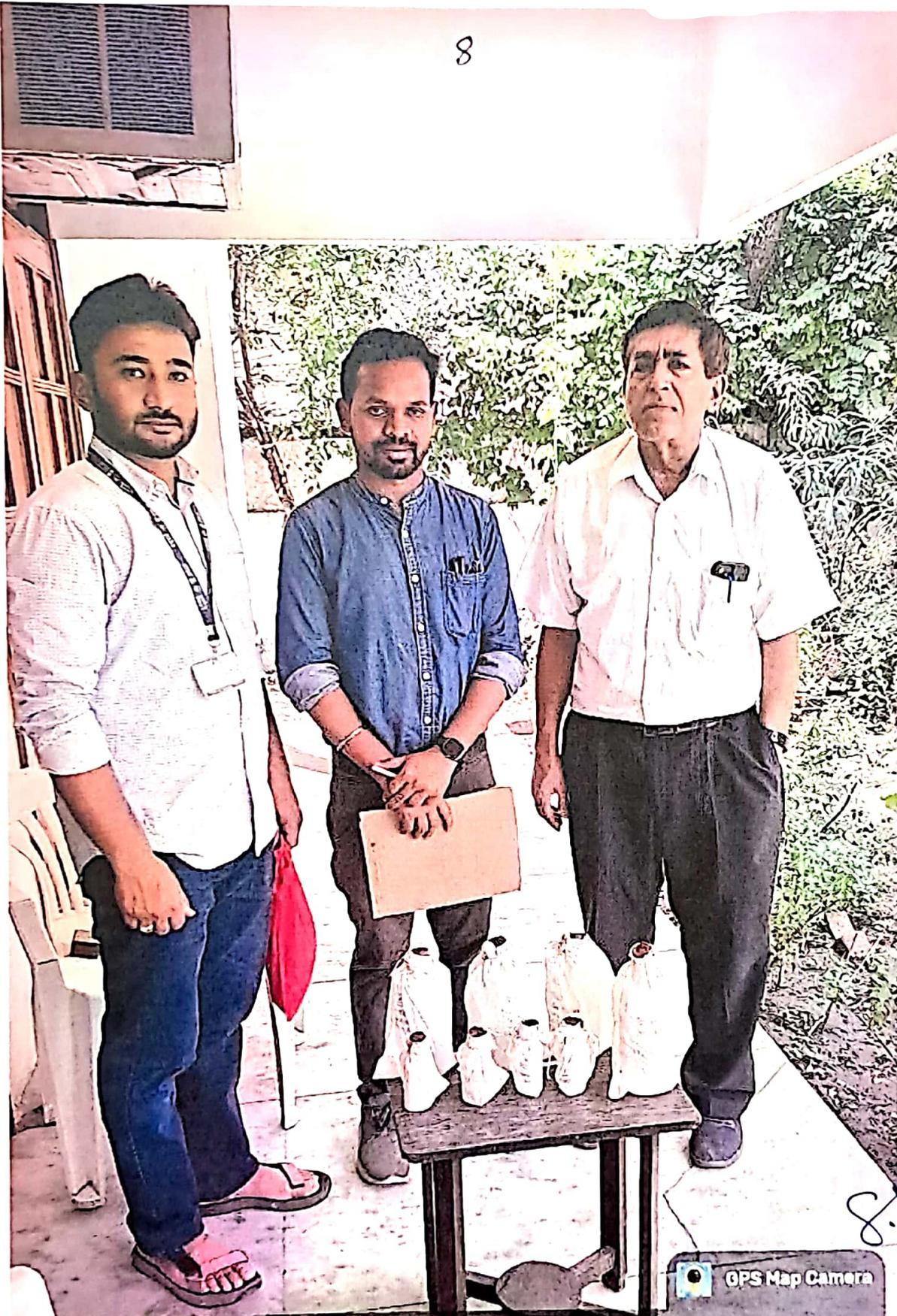
Rotary Number 27, Janakpuri, New Delhi,
Delhi 110058, India

Lat 28.626367, Long 77.070757

05/17/2025 10:55 AM GMT+05:30

Note : Captured by GPS Map Camera





S.K. D.



 **GPS Map Camera**
New Delhi, Delhi, India
Najafgarh Road, Janakpuri, New Delhi, Delhi
110058, India
Lat 28.626610, Long 77.070875
05/17/2025 12:11 PM GMT+05:30
Note : Captured by GPS Map Camera



CENTRAL GROUND WATER BOARD,
STATE UNIT OFFICE-DELHI,
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WR, RD & GR,
GOVERNMENT OF INDIA

केन्द्रीय भूमि जल बोर्ड,
राज्य एकक कार्यालय,
जल शक्ति मंत्रालय,
जल संसाधन, नदी विकास एवं
भारत सरकार



No. 24-55/CGWB/SUO/ND/NHS/2025- 80

Dated: 16-05-2025

16 MAY 2025

To
The Regional Director,
Central Ground Water Board,
Bhujal Bhawan,
North Region,
Lucknow.

Sub: Request for Chemical Analysis of Ground Water Samples Collected from RWA A1 block, Janakpuri, NCT Delhi- reg.,

Sir,

Kindly find attached list of groundwater samples collected from RWA, A1 Block, Janakpuri, NCT Delhi for Chemical Analysis at CGWB NR, Lucknow laboratory.

The total number of 08 samples collected from 4 locations during May 2025 are being sent necessary action.

The sample bottles are two types as per the details given below

1. Small bottle (0.5ml HNO₃ Added)- For the analysis of Heavy metals
2. Big bottle- For the Basic Chemical Analysis

Thanking You

Encl: As above

S.K. Mohiddin

Yours faithfully

S.K. Mohiddin
(S.K. Mohiddin) 16/5/25
Regional Director



CENTRAL GROUND WATER BOARD,
STATE UNIT OFFICE-DELHI,
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WR, RD & GR,
GOVERNMENT OF INDIA

केन्द्रीय भूमि जल बोर्ड,
राज्य एकक कार्यालय,
जल शक्ति मंत्रालय,
जल संसाधन, नदी विकास एवं
भारत सरकार



S.No.	Site Name	Latitude	Longitude	Study type	Source
1	SBI Bank, A-1, Janakpuri	28.626361	77.070763	NGT	(TW)
2	A-1/31, AGARWAL, Janakpuri	28.626276	77.070813	NGT	TW
3	A-1/50, Janakpuri	28.626195	77.070525	NGT	TW
4	A-1/47 Radha Kishan Niwasi, Janakpuri	28.626213	77.070751	NGT	TW
5					

S. K. B.

ULR No.: TC14758/2025/30
 Date of issue of test report: 26.05.2025



REGIONAL CHEMICAL LABORATORY
 CENTRAL GROUND WATER BOARD, NORTHERN REGION, LUCKNOW

Bhujal Bhawan, Ram Ram Bank Chauraha
 Sitapur Road Yojana, Lucknow -226021
 Chemical Quality Test report



Doc. No. CGWB/NR/CARes

Discipline- Chemical Testing

DOC. Name-Test Report

Group- Water
 Sub Group- Ground Water

TEST & METHODS	Permissible Limit as per IS: 10500:2012
Cu APHA 24th Ed. 3111 B A-CO ₂ Flame Method	1.5 mg/L
Zn APHA 24th Ed. 3125 B ICP-MS Method 2023	13 mg/L
Mn APHA 24th Ed. 3125 B ICP-MS Method 2023	0.3 mg/L
U APHA 24th Ed. 3125 B ICP-MS Method 2023	0.03 mg/L

Test item - Ground Water
 Condition of sample received- Satisfactory

TEST & METHOD	Permissible Limit as per IS: 10500:2012
Fe APHA 24th Ed. 3125 B ICP-MS Method 2023	1.0 mg/L
Pb APHA 24th Ed. 3125 B ICP-MS Method 2023	0.01 mg/L
As APHA 24th Ed. 3125 B ICP-MS Method 2023	0.01 mg/L
Cr APHA 24th Ed. 3125 B ICP-MS Method 2023	0.05 mg/L

Type of Study- NGT

Test Report of Chemical analysis of water samples received from Sh. S.K. Mohiddin, Regional Director, SUO, Delhi on dated 22.05.2025.

Lot No.	S. No.	District	Block	Location	Source	Sample code	Latitude	Longitude	Date of collection	Date of analysis	Cr	Fe	Mn	Cu	Zn	As	Pb	U
											mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l
28	1	New Delhi West	Patel Nagar	SBI Bank, A-1, Janakpuri	TW	NGT	28.626361	77.070763	17.05.2025	22.05.2025	0.001	BDL	BDL	BDL	BDL	0.001	BDL	0.015
28	2	New Delhi West	Patel Nagar	A-1/31, Agarwal, Janakpuri	TW	NGT	28.626276	77.070813	17.05.2025	22.05.2025	0.002	BDL	BDL	BDL	BDL	0.001	0.001	0.020
28	3	New Delhi West	Patel Nagar	A-1/50, Janakpuri	TW	NGT	28.626195	77.070525	17.05.2025	22.05.2025	0.002	BDL	BDL	BDL	BDL	0.001	0.002	0.019
28	4	New Delhi West	Patel Nagar	A-1/47, Raghakshan Niwas, Janakpuri	TW	NGT	28.626213	77.070751	17.05.2025	22.05.2025	BDL	BDL	BDL	BDL	0.055	0.002	BDL	BDL

BDL- Below Detection Limit i.e. for Cu <0.02 mg/L; for Mn, Zn, Fe <0.05 mg/L; for Pb, As, Cr <0.001 mg/L; for U <0.003 mg/L

Note: The Results relate only to the water samples tested.

Report shall not be reproduced wholly or in part & can not be used as evidence in court or law & should not to be used without prior approval of the laboratory & RD- CGWB, NR, Lucknow.

The results applied to the samples as received in Regional Chemical Laboratory, CGWB, NR, Lucknow.

IS: 10500:2012: INDIAN STANDARD- Drinking Water Specification, Bureau of Indian Standards, New Delhi.

S.K. B.

Analysed by

(Signature)
 (Bahul Vashistha)
 Assistant Chemist

Reviewed by

(Signature)
 (Kiran Singh) 26/5/2025
 Sc. D. OIC Chemical Lab

Authorised Signatory

(Signature)
 (Kiran Singh)
 Sc. D, OIC Chemical Lab

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ULR No. TC14758/2025/29

DOC No. CGWB/NR/CARs

Discipline: Chemical Testing



REGIONAL CHEMICAL LABORATORY
CENTRAL GROUND WATER BOARD, NORTHERN REGION, LUCKNOW

Bhujal Bhawan, Ram Ram Bank Chauraha
Sitapur Road Yojna, Lucknow - 226021
Chemical Quality Test Report
Procedure as per SOP-01



TC-14758

Date of issue of test report

Group: Water
Sub Group: Ground Water

DOC. Name- Chemical Analysis Test Report

PROTOCOL OF TEST AND METHOD	Permissible Limit
F by APHA 24th Ed. 2410 B	1000 µS/cm
F by APHA 24th Ed. 7340 C	600 mg/l
Cl by APHA 24th Ed. 4500 Cl-B	1000 mg/l
Ca by APHA 24th Ed. 4500 Ca-B	6.5-8.5
CO ₃ by APHA 24th Ed. 2320B	-
HCO ₃ by APHA 24th Ed. 2320B	-
PO ₄ -P by APHA 24th Ed. 4500 PO ₄ -E	400 mg/l

Test Item - Ground Water
Sample Condition - O.K.

PROTOCOL OF TEST AND METHOD	Permissible Limit
NO ₃ -N by APHA 24th Ed. 4500 NO ₃ -B	45 mg/l
F by APHA 24th Ed. 4500 F	1.5 mg/l
Na by APHA 24th Ed. 3500 Na-B	-
K by APHA 24th Ed. 3500 K-D	-
Ca by APHA 24th Ed. 3500 Ca-B	200 mg/l
Mg by APHA 24th Ed. 3500 Mg-B	100 mg/l
PO ₄ -P by APHA 24th Ed. 4500 PE	-
SiO ₂ by APHA 24th Ed. 4500 SiO ₂ -C	-

Type of study: NGT

Test Report of Chemical analysis of water samples received from Sh. S.K. Mohiddin, Regional Director, SUO, Delhi on dated 22.05.2025.

Sl. No.	S	District	Block	Location	Location Details	Source	Depth (m)	Sample code	Latitude	Longitude	Date of collection	Date of analysis	pH	EC µS/c	CO ₂ mg/l	HCO ₃ mg/l	Cl mg/l	F mg/l	NO ₃ mg/l	SO ₄ mg/l	TH mg/l	Ca mg/l	Mg mg/l	Na mg/l	K mg/l	SiO ₂ mg/l	PO ₄ mg/l
28	1	New Delhi West	Fateh Nagar	Janakpuri	SBI Bank, A-1, Janakpuri	TW	Not Given	NGT	28.626361	77.070763	17.05.2025	25.05.2025	7.12	1358	0	439.2	117	1.04	41.5	90	430	34	54	108	6.56	44	BDL
28	2	New Delhi West	Fateh Nagar	Janakpuri	A-1/3 L, Agarwal, Janakpuri	TW	Not Given	NGT	28.626276	77.070813	17.05.2025	26.05.2025	7.39	854	0	323.3	46	1.47	36.2	52	235	40	33	83	5.64	25	BDL
28	3	New Delhi West	Fateh Nagar	Janakpuri	A-1/50, Janakpuri	TW	Not Given	NGT	28.626195	77.070525	17.05.2025	26.05.2025	7.40	723	0	268.4	39	1.04	38.6	40	255	46	34	44	4.56	24	BDL
28	4	New Delhi West	Fateh Nagar	Janakpuri	A-1/47, Radhakrishnan Niwas, Janakpuri	TW	Not Given	NGT	28.626213	77.070751	17.05.2025	26.05.2025	7.25	294	0	103.7	18	0.39	2.3	29	120	32	10	9	3.65	10	BDL

End of Test Report

BDL- Below Detection Limit i. e. for F < 0.1mg/L; for PO₄ < 0.2mg/L; for NO₃, SO₄, SiO₂ < 5 mg/L; for Na < 2mg/L & for K < 1mg/L

Note: The Results relate only to the water samples tested.

Report shall not be reproduced wholly or in part & can not be used as evidence in court or law & should not to be used without prior approval of the Laboratory & RD- CGWB, NR, Lucknow.

The results applied to the samples as received in Regional Chemical Laboratory, CGWB, NR, Lucknow.

IS: 10500:2012: INDIAN STANDARD- Drinking Water Specification, Bureau of Indian Standards, New Delhi.

S.K. Mohiddin

Analyzed by
[Signature]
26/05/2025

Reviewed by
[Signature]
(Kiran Singh) 26/5/2025

Authorised Signatory
[Signature]
(Kiran Singh)

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